

| Contested Commercial Cases disposed during the Month: February, 2025 |                              |                                                                                             |            |                                                                                                                                        |                         |                      |                                                                                                                |                                    |                          |                  |                         |                                                                 |                                                                      |                             |                                                              |
|----------------------------------------------------------------------|------------------------------|---------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------------------------------------------------|-------------------------|----------------------|----------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------|------------------|-------------------------|-----------------------------------------------------------------|----------------------------------------------------------------------|-----------------------------|--------------------------------------------------------------|
| Sl. No.                                                              | Court                        | District                                                                                    | Court Room | Case Type                                                                                                                              | Case Number             | Date of registration | Petitioner Name VS Respondent Name                                                                             | Advocate                           | Advocate Mobile Number   | Date of Decision | Days taken for disposal | whethe Pre-Institution Mediation took place                     | Nature of Disposal                                                   | Date of Execution of Decree | Number of days for execution of Decree from Date of decision |
| 1                                                                    | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram                          | 1          | Misc. Arb (Com)                                                                                                                        | Misc. Arb (Com)/90/2024 | 01-02-2024           | ZAFAR MUMTAZ Vs M/S. ASMA TANNERY                                                                              | FARHAN GHAFFAR                     | -                        | 12-02-2025       | 377                     | Yes<br>** pre-institutionaion mediation falls jurisdiction DLSA | Contested                                                            | Na                          | Na                                                           |
| 2                                                                    | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram                          | 1          | Misc. Arb (Com)                                                                                                                        | Misc. Arb (Com)/2/2024  | 11-01-2024           | M/S. JAI SHIV CONSTRUCTION PRIVATE LIMITED Vs South Eastern Railway represented by Chief Engineers/CON-HQ/ JRC | AMRITA PANJA MOULICK               | 9836217421               | 13-02-2025       | 399                     | Yes<br>** pre-institutionaion mediation falls jurisdiction DLSA | Contested                                                            | Na                          | Na                                                           |
|                                                                      |                              |                                                                                             |            |                                                                                                                                        |                         |                      |                                                                                                                |                                    |                          |                  |                         |                                                                 |                                                                      |                             |                                                              |
| 3                                                                    | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly                                                   | 1          | Misc. Case (Com)                                                                                                                       | 19/2024                 | 07-09-2022           | JAIN GROUP PROJECTS PRIVATE LIMITED Vs SURYA NANDAN SAHI @ SURYA NANDAN SINGH AND ANR                          | ADIL RASHID                        | 9832512364               | 24-02-2025       | 901 Days                | No                                                              | 9 r 9 restoration application Disposed of and TS-29/2019 be restored | Nil                         | Nil                                                          |
|                                                                      |                              |                                                                                             |            |                                                                                                                                        |                         |                      |                                                                                                                |                                    |                          |                  |                         |                                                                 |                                                                      |                             |                                                              |
| 4                                                                    | Commercial Court at Asansol  | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1          | Miscellaneous Execution (Commercial)                                                                                                   | 10/2024                 | 08-08-2022           | Mickey Metals Ltd. Vs M/s Sanyal Hardware                                                                      | Suvodip Ghosal vs Bratin Kumar Dey | 9547930079 Vs 9830533209 | 01-02-2025       | 908 days                | NO                                                              | disposed off (Contested)                                             | -                           | -                                                            |
|                                                                      |                              |                                                                                             |            |                                                                                                                                        |                         |                      |                                                                                                                |                                    |                          |                  |                         |                                                                 |                                                                      |                             |                                                              |
| 5                                                                    | Commercial Court Siliguri    | Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah  | 1          | Money suit, Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb. , | MISC ARB (COM) 18/2023  | 06-010-2023          | Greenol laboratories vs North bengal Universiti                                                                | Suresh Kr. Mitruka                 |                          | 18-02-2025       | 501                     | no                                                              | contested                                                            | n/a                         | n/a                                                          |
|                                                                      | Total : 5 Cases              |                                                                                             |            |                                                                                                                                        |                         |                      |                                                                                                                |                                    |                          |                  |                         |                                                                 |                                                                      |                             |                                                              |